

Sports Authority of India (SAI) by Ministry of Finance from Financial Year 1997-98 to September, 2010. The annual ceiling on appointment on compassionate ground is 5% of the vacancies in any Group 'C' posts. The cadre restructuring of SAI is under process to meet the present requirement and future aspirations in sports. While presently, 193 applications are pending for compassionate appointment, 11 persons were appointed on compassionate ground between 2010-13.

(d) and (e) No. Sir. All the pensioners, including family pensioners of SAI are getting pension as per norms of under 7th Central Pay Commission.

Awareness among youth on culture and heritage

156. DR. SONAL MANSINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the steps taken to spread awareness on our culture and heritage among the youth;

(b) whether Government is aware that due to the misuse of social media, the youth is gradually attracted towards anti-social elements; and

(c) if so, the steps taken to include the lessons from our rich heritage and culture in curriculum of schools?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJJU): (a) to (c) The information is being collected and will be laid on the table of the House.

Training facilities for sportspersons

157. SHRI VIJAY GOEL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has been augmenting sports infrastructure for practice sessions of the selected athletes/sportspersons for Olympics 2020;

(b) the steps taken for better training and facilities of these sportspersons; and

(c) the details of such steps including the amount allocated for Olympics 2020, if any, including the funds earmarked to States?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) to (c) The available infrastructure for practice session of selected athletes/sportspersons for Tokyo Olympic 2020 is enough to accommodate large number of athletes based on potential for excellence at International level. 97 athletes are supported under Target Olympic Podium Scheme (TOPS) with individualised training, technical assistance and support.

Adequate funds are available for Olympic 2020 under the existing Scheme of Department of Sports such as National Sports Development Fund (NSDF). Assistance to National Sports Federation (NSFs) and Khelo India. Funds are not earmarked for preparation for Olympics to States.

Cases of sexual harassment in SAI

158. SHRIMATI VANDANA CHAVAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of sexual harassment cases filed by sportspersons in Sports Authority of India (SAI) against coaches/SAI officials during the last three years and current year;

(b) whether any action has been taken against those found guilty in such cases, and if so, the details thereof;

(c) whether all training centres under SAI have their respective Internal Complaints Committees (ICCs) or alternative forums which women can approach in such cases; and

(d) whether any steps have been taken to increase awareness about sexual harassment in SAI training centres, including gender sensitisation of male coaches, and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU): (a) A total of 23 cases of sexual harassment have been reported by sportspersons in Sports Authority of India (SAI) against coaches/SAI officials during the last 3 years and current year.

(b) Yes, Sir. SAI has terminated services of 3 (three) officers and punished 1 (one) officer with minor penalty. Charges against 2 (two) officers were not established